

**CENTRAL ADMINISTRATIVE TRIBUNAL
LUCKNOW BENCH
(THROUGH VIDEO CONFERENCING)**

**CCP 71/2019
In
O.A. 391/2019**

This, the 17th day of August, 2021

SL. NO. 6

**HON'BLE MS. JASMINE AHMED, MEMBER (J)
HON'BLE MR. A MUKHOPADHAYA, MEMBER (A)**

1. Sanjiv Kumar, aged about 33 years, son of Sri Ram Chandra, R/o- Hardoiya Lal Nagar, Post -Kakori, Distt- Lucknow. Roll No. 10715677.
2. Rajeev Kumar Yadav, aged about 32 years, Son of Ram Badan Yadav, R/o-551Ka/A447, Azad Nagar, Alambagh, Lucknow, Roll No. 10715591.
3. Amarnath Bind, aged about 30 years, son of Sri Shambhunath, R/o - C/o- Avas Vikas Colony, Sitapur. Roll No. 10720462.
4. Satish Kumar Yadav, aged about 30 years, son of Sri Ram Bilash Yadav, R/o-C/o- Bauliya Railway Colony, District- Gorakhpur. Roll No. 10700978.
5. Ajay Kumar, aged about 30 years, Son of Sri Kripa Shankar, R/o-By Pass Road Shivalay Bagh Nanpara, Bahraich Roll No. 10757419.
6. Rakesh Ranjan, aged about 30 years, Son of Ganawi Paswan, R/o- C/o- Shahpur, District Gorakhpur. Roll No. 10717790.

7. Ramaiya Patel, aged about 32 years, son of Jagadish Patel, R/o -C/o-Avas Vikas Colony, Sitapur Roll No. 10753918.

...Applicants

By Advocate: Shri Praveen Kumar

Vs.

1. Shri Rajiv Agrawal, The General Manager, North Eastern Railway, Head Quarter Office, Gorakhpur.
2. Shri A. K. Singh, The Divisional Railway Manager, North Eastern Railway, Ashok Marg, Lucknow.
3. Shri Manoj Pandey, The Chairman, Railway Recruitment Cell, Gorakhpur.

...Respondents

By Advocate : Shri Alok Shukla

ORDER(ORAL)

BY HON'BLE MS. JASMINE AHMED, MEMBER (J)

Learned counsel for the applicant submits that the order of this Tribunal has been fully complied with by the respondents.

2. Accordingly, CCP is dismissed. Notices issued to the respondents stand discharged.

(A. MUKHOPADHAYA)
MEMBER (A)

(MS. JASMINE AHMED)
MEMBER (J)